

(15)

(8)

01-2-99.-

DAMD 996/87

(42)

Honble Mr SK Agrawal, JM
Honble Mr G Ramakrishnan, AM.

None for the applicant.

Sri P. Mathur for the Respondents.

List for final hearing but it is
made clear that if on the next date
no body appears appropriate orders shall
be passed.

List for final order on 8-3-99.

[Signature]
AM

[Signature]
JM

B

08-3-99

Honble Mr Justice N.S. Reddy, JM
Honble Mr. G. Ramakrishnan, AM.

None for the applicant.

Sri Prashant Mathur Counsel
for respondents. None was
present for the applicant
on 01-2-99 and earlier on
8-12-1993. Learned counsel
for the respondents states
the applicant has retired on
attaining the age of superannuation
as per records of the respondents.
It appears that the applicant has
lost interest in pursuing this
case. The case is therefore
dismissed in default & for
non prosecution.

B

[Signature]
AM

[Signature]
V.G.